

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No. 4358/2018**

This the 25<sup>th</sup> day of November, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)  
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Sh. Bijender Kumar (Aged about 24 years)  
S/o Sh. Naresh Kumar (for the post of GDS-Gramin Dak Sewak)  
R/o Village and Post Budhpur  
Distt. Rewari (Haryana)  
Unemployed (Group 'C')  
... Applicant  
(By Advocate :Mr. T.D. Yadav)

**Versus**

1. Union of India  
Through Secretary  
Dept. of Post  
M/o Communication & Post  
Dak Bhawan, Parliament Street  
New Delhi.
2. The Assistant Superintendent of Post Offices  
Rewari Sub-Division, Rewari – 123401.
3. The Superintendent of Post Offices  
Gurgaon Division, Gurgaon-122001.

...Respondents

(By Advocate :Ms. Kiran Ahlawat with Ms. Ashwani Upadhyay)

**ORDER (ORAL)**

**M. S.N. Terdal:**

Learned counsel for applicant submits that the relief prayed for by the applicant has been granted by the respondents. Accordingly, OA is disposed of as having become infructuous. No costs.

**(A.K. Bishnoi)  
Member (A)**

**(S.N. Terdal)  
Member (J)**

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